

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA)No.450/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	Tega Industries Limited.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S.K. TIWARI

Applicants / Petitioner

S. K. Tiwari

2. TIAINLA
Dy Director

O/o RD (ER)
Ministry of
Corporate Affairs

01/02/18

1.2.18

ORDER

Ld. Counsel for the petitioner as also Ms. Tiainla, Dy. Director from the Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs is present.

Case is part heard.

List on 05.02.2018 for hearing.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)